

अध्यक्ष महोदय : आ गया ।

श्री मनीराम बागड़ी : अगर आप माइ-नोरिटी के मददगार है, तो पंजाब के माइ-नोरिटी की मदद करो । आप लोग बुझदिल हैं ।... (व्यवधान) ...

श्री राम स्वरूप राम (गया) : अध्यक्ष महोदय, मैंने नियम 193 के तहत एग्जीक्यूटिव के बारे में नोटिस दिया है ।

अध्यक्ष महोदय : आपका वह मंजूर है ।
It is already admitted.

श्री राम स्वरूप राम : हो नहीं रहा है ।

अध्यक्ष महोदय : पिछले हफ्ते एडजर्न-मेंट मोशन आ गया था । वरना उसी दिन के लिए रखा था । 193 में डिस्कशन कर-वायेंगे ।

SHRI BRAJAMOHAN MOHANTY (Puri) : There is a serious erosion of Constitutional mechanism in Tamil Nadu. The judges of the Madras High Court are under police surveillance. I would like to...

MR. SPEAKER : Not allowed.
(Interruptions)

SHRI HARIKESH BAHADUR (Go-rakhpur) : Would the Home Minister like to make a statement on the deteriorating law and order situation in Delhi ?

अध्यक्ष महोदय : आपके सामने दो कर दिए हैं

SHRI HARIKESH BAHADUR : I have given notice of an Adjournment Motion on this.

अध्यक्ष महोदय : कर लेंगे, सारा आ जाएगा ।

श्री राजेश कुमार सिंह (फिरोजाबाद) :

अध्यक्ष महोदय, जवाहर लाल नेहरू यूनि-वर्सिटी के स्टूडेंट्स में

अध्यक्ष महोदय : देखेंगे ।

That is under my consideration.

PROF. RUP CHAND PAL (Hoo-ghly) : I have drawn your attention to a serious matter that the Trans National Information Corporations are making in roads and they are making direct contacts with Section of Indian press; already the Associated Press...

MR. SPEAKER : We have got it under consideration. I am getting the facts.

श्री मनीराम बागड़ी : लोहिया कम्पनी के बारे में ..

MR. SPEAKER : I have already admitted a Calling Attention for tomorrow.

Now, papers to be laid on the Table.

12.03 hrs.

PAPERS LAID ON THE TABLE

Annual Reports (Part I and Part II) of the Registrar of Newspapers for India on press in India, 1981, Annual Report of and Review on the working of the children's Film Society, India, Bombay, for 1981-82 and a memorandum regarding it. Annual Report of and Review on the working of Indian Institute of Mass Communication, New Delhi for 1981-82, and statements for delay.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : I beg to lay on the Table :—

(1) A copy each of the following Reports (Hindi and English versions) :—

(i) Annual Report (Part I) of the Registrar of Newspapers for India on Press in India, 1981.

- (ii) Annual Report (Part II) of the Registrar of Newspapers for India on Press in India, 1981.

[Placed in Library. See No. LT —6543/83]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Bombay, for the year 1981-82, together with Accounts and the Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Children's Film Society, India, Bombay, for the year 1981-82.
- (3) A copy of Memorandum (Hindi and English versions) regarding activities of the Children's Film Society, India, Bombay.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) and (3) above.

[Placed in Library. See No. LT —6544/83]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1981-82 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Mass Communication, New Delhi, for the year 1981-82.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT —6545/83]

Notifications Under Control Excise Rules 1944

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : On behalf of Shri Janardhana Poojary I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944 :—

- (1) G.S.R. 327 published in Gazette of India dated the 23rd April, 1983 together with an explanatory Memorandum making certain amendment to Notification No. 123/81—Central Excises, dated the 2nd June, 1981 regarding sale of goods in the Domestic Tariff Area by Free Trade Zones.
- (2) G.S.R. 355 (E) and 356 (E) published in Gazette of India dated the 27th April, 1983 together with an explanatory memorandum regarding exemption to Polypropylene staple fibre and tow, Polypropylene spun yarn and Polypropylene blended yarn from payment of Central Excise duty, upto the 31st October, 1983.

[Placed in Library. See No. LT —6546/83]

COMMITTEE ON PAPERS LAID ON THE TABLE

Minutes

SHRIMATI KRISHNA SAHI (Begusarai) : Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Thirteenth Report.